

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5126/2007

(From the judgement and order dated 05/06/2007 in BA No. 11419/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BRIJ NANDAN JAISWAL

Petitioner(s)

VERSUS

MUNNA @ MUNNA JAISWAL & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 24/10/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr.Pramod Kumar Yadav, Adv.
Mr.S.P.Sharma, Adv.
Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)
Mr. Shiva Pujan Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

Two weeks' time is granted to file rejoinder affidavit.

Standing Counsel for the State of U.P. is directed to appear on the next date of hearing.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master